(c) whether investigations against any of them are still countinuing; if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c) The subject matter of the question is the concern of the State Government.

IAS, IPS Officers in Jammu and Kashmir

602. SHRI GHULAM RASOOL KAR : Will the PRIME MINISTER be pleased to state :

(a) what is the ratio of quota of TPS, IAS, IFS between the Central Government and the Kashmir Government;

(b) the number of posts actually nned and the number of vacancies against the sanctioned strength ;

(c) whether Government propose to fill in these vacancies at their level or are expecting to call for recommendation from the State Government; and

(d) what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI Р CHIDAMBARAM): (a) It is presumed that the Hon'ble Member is seeking information regarding promotion to the All India Services from the State Services of Jammu & Kashmir. Upto 50% of the Cadre posts under items I & II of the Cadre Schedule in the Indian Administrative Service, 50% in the Indian Police Service and 33*1/3% in the Indian Forest Service of the Jammu & Kashmir Cadre can be

filled by promotion of the respective State Service Officers.

(b)

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I.F.S.

	1.1.1	and the second se
	No. of posts that can be filled by promotion	No. of promoted officers in position
I.A.S.	40	15
I.P.S.	19	12

(c) and (d) The members of the concerned State Services are considered for promotion to IAS, IPS and IFS by a Selection Committee which consists of the Chairman/ Member of the Union Public Service Commission, Chief Secretary of the State Government, three senior officers of the State Government and a representative of the Government of India. The names of the State Service Officers found suitable by the Selection Committee are included in the Select List and these officers are appointed to the respective All India Services on the basis of the recommendations of the State Government on the occurrence of substantive vacancies in the Cadre, A regards the filling up of the existing vacancies in IAS, and IPS and IFS in Jammu & Kashmir Cadre, the Union Public Service Commission is awaiting proposals from the State Government far convening the meetings of the Selection Committees.

Checking Deforestation

603. SHRI HARVENDRA SINGH HANSPAL : Will the PRIME MINISTER be pleased to state :

(a) whether an international task force in a study has levealed that if deforestation at the present rate is allowed to continue urabated, enormous loss of plant and animal life may cause famine conditions by the turn of this century in this country;

(b) if so, the reaction of the Government of Indiain the matter; and

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